

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-07-2024 AT 10:30 AM**

**CP(IB) No. 248/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Sunway Opus International Private Limited

**...Petitioner**

**AND**

Venakta Veerapa Swamy & another

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Senior Counsel Mr Vivek Reddy along with the counsel on record Mr Sai Sanjay Suraneni, for Petitioner present physically.

Learned senior counsel Mr Avinash Desai, for Respondent present through Video Conference.

Due to power break down in Hon'ble NCLT, this matter could not be taken up. Matter adjourned to 12.08.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**